

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1990
ANSWERED ON:10.08.2006
FOOD FORTIFICATION
Jha Shri Raghunath

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether any scheme was launched for food fortification in order to control malnutrition and to enrich common man's food;
- (b) if so, the details alongwith the present status thereof and achievements made therein;
- (c) whether there is any proposal to make stringent penal provisions for food fortification on the lines of the provision made for compulsory manufacture of iodized salt; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): An Inter-Ministerial Co-ordination Committee on Micronutrient Malnutrition Control headed by Secretary, Ministry of Women and Child Development reviews and identifies strategies required for addressing the problem of micronutrient malnutrition.

Ministry of Food Processing has a scheme on 'Food Fortification' to fortify wheat flour with an objective to enrich wheat flour with iron, which would prevent and control iron deficiency.

The pattern of assistance for fortification of wheat flour is 50% of the cost of capital equipment (dosing machines etc.) and its installation charges upto Rs. 3 lakhs in all areas to be provided as grant in aid to all existing industries/mills engaged in production of cereal/cereal based products.

(c) & (d): The use of vitamin 'A' has been made mandatory in Hydrogenated Vegetable Oil (vanaspati) by Directorate General of Health Services, Ministry of Health. No proposal is under consideration on laws/penal provisions in this Ministry for fortification of food.